

MEGHALAYA LEGISLATIVE ASSEMBLY

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RE-ASSEMBLED BUDGET SESSION

LIST OF BUSINESS

FRIDAY, JUNE 11, 2010.

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GOVERNMENT BUSINESS

1. Questions.

(12.00 Noon – 1.00 P. M. break).

2. Voting on Demands for Grants upto 1.30 P.M.

3. (a) Dr. MUKUL SANGMA, Chief Minister in-charge, Finance to beg leave to introduce the Meghalaya Appropriation (No.II) Bill, 2010.

(b) If leave be granted to introduce the Bill.

4. Shri ROWELL LYNGDOH, Deputy Chief Minister in-charge, Parliamentary Affairs to move:

“That the second proviso to sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation (No.II) Bill, 2010 be suspended for the time being in so far as the rule requires circulation of the Bill four days in advance before the motion for consideration may be moved”.

5. (a) Dr. MUKUL SANGMA, Chief Minister in-charge, Finance to move that the Meghalaya Appropriation (No.II) Bill, 2010 be taken into consideration.

(b) Consideration of the Meghalaya Appropriation (No.II) Bill, 2010 clause by clause.

6. Dr. MUKUL SANGMA, Chief Minister in-charge, Finance to move that the Meghalaya Appropriation (No.II) Bill, 2010 be passed.

7. Shri A. T. MONDAL, Minister in-charge, Excise to lay the following Notifications:-

(i) No.ERTS (E) 22/2008/23., dt. 2.4.2009.

(ii) No.ERTS (E) 11/98/124., dt. 3.7.2009.

8. Prorogation/ Adjournment sine-die.

9. National Anthem.

Shillong:
The 10th June, 2010.

W. M. Rymbai,
Secretary,
Meghalaya Legislative Assembly.